

**BUSINESS ADVISORY COMMITTEE**

**THIRTY-THIRD REPORT**

**(Fourth Lok Sabha)**

The Business Advisory Committee held a sitting on Monday, the 31st March, 1969.

2. The Committee recommend that the sitting of the House fixed for Saturday the 5th April, 1969 for further consideration of the Constitution (Amendment) Bill by Shri Nath Pai, as reported by the Joint Committee, may be postponed and some other day in the month of May fixed for the purpose later on.

3. The Committee also recommend that a discussion under Rule 193 regarding recent developments in Telengana and other areas of Andhra Pradesh might be held after disposal of the Demands for Grants of the Ministry of Irrigation and Power on the 1st April, 1969.

NEW DELHI;  
March 31, 1969.  
Chaitra 10, 1891 (Saka).

N. SANJIVA REDDY,  
*Chairman,*  
*Business Advisory Committee.*